



Sh. Satpal Singh Satti & Ors. vs. State of H.P & Ors.

CWP No. 2507 of 2023

04.05.2023 Present: Mr. Satya Pal Jain and Mr. Ankush Dass Sood, Senior Advocates, with Mr. Virbahadur Verma, Mr. Ankit Dhiman, Mr. Manik Sethi and Mr. Mukul Sharma, Advocates, for the petitioners.

Mr. Anup Rattan, Advocate General with Mr. I.N Mehta, Senior Additional Advocate General, Mr. Ramakant Sharma and Ms. Sharmila Patial, Additional Advocate Generals, Ms. Priyanka Chauhan, Deputy Advocate General and Mr. Rajat Chauhan, Law Officer, for the respondents No. 1 to 3.

CWP No. 2507/2023 & CMP No.4976/2023

Notice. Mr. Ramakant Sharma, learned Additional Advocate General appears and waives service of notice on behalf of respondents No. 1 to 3. Dasti notice be issued to respondents No. 4 to 10, returnable for 19.05.2023, on taking steps within two days.

List on **19.05.2023** alongwith CWPIIL No. 19 of 2023 and CWP No. 3000 of 2016. Reply/instructions be filed/obtained before the next date.

**(Tarlok Singh Chauhan)
Acting Chief Justice**

4th May, 2023
(priti)

**(Virender Singh)
Judge**